## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 38/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

Name of the Company:

Decision Craft Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. KRUTESH PATCEL PCA

Jef 1

2.

## <u>ORDER</u>

Learned FCA Mr. Krutesh Patel present for Applicant.

Heard arguments of Learned FCA for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12<sup>th</sup> day of April, 2017.